

Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Review Petition No.22 of 2015 in Appeal No.108 of 2014

Dated : 20th July, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Udupi Power Corporation Ltd. ... Appellant(s)/Review Petitioner(s)
Versus
Power Company of Karnataka & Ors. ..Respondent(s)

Counsel for the Appellant(s) : Ms. Sakya Singha Chaudhari
Ms. Kanika Chaugh
Mr. C.S.Vaidyanathan, Sr. Adv.

Counsel for the Respondent(s) : Mr. Sajay Jain, ASG
Mr. D.L.Chidananda,
Mr. Akash Nagar
Ms. Pallavi Shali for PCKL

ORDER

Post the Review Petition for hearing on **07th September, 2016**, on the request of learned counsel for the Review Petitioner.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt